

# **JHARKHAND HIGH COURT, RANCHI**

**OFFICE ORDER NO. 11 /Apptt. Dated Ranchi, the 25<sup>th</sup> July, 2013**

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to assign the work amongst the following Officers of the Court, in the manner indicated below :-

1. **Sri Awani Kant Shrivastava - Joint Registrar (Administration) -III**
1. R.T.I Cell
  2. Admin. Miscellaneous Section & Vigilance Cell of Subordinate Courts staff.
  3. Record Room

Besides above, he will sanction casual leave of Class II officers & staff posted in the aforesaid departments.

2. **Sri Manoj Kumar Choudhary, Deputy Registrar (Non-Judicial) -III**
1. Administrative (Appointment) Department,
  2. Accounts (Establishment) Section, except Quarters & Building matters.
  3. Vigilance Cell
  4. Civil Stamp Reporting Section
  5. Writ Stamp Reporting Section
  6. Criminal Stamp Reporting Section
  7. Court Master Section including legal Assistants.

Besides above, he will sanction casual leave of Class II officers & staff posted in the aforesaid departments, except Accounts( Estab) Section.

Further, consequent upon promotion of Sri Awani kant Srivantava, Deputy Registrar (Non-Judicial)-II to the post of Joint Registrar (Administration) vide this Court's Notification No. 10/Acctts dated 22.07.2013 and Sri Manoj Kumar Choudhary, Court Master to the post of Deputy Registrar (Non-Judicial) vide this Court's Notification No. 11/Accts dated 22.07.2013, Hon'ble the Chief Justice has also been pleased to re-designate them as Joint Registrar (Administration) -III and Deputy Registrars (Non-Judicial)-III of the Court respectively, in order of their seniority.

Besides above, Sri Sanjiv Kumar Das and Sri Kanwal Jeet Chopra, both the Assistant Registrar (Judicial) of the Court have also been designated as Assistant Registrar (Judicial)-I and II respectively as per their seniority.

The Court's Office Order No. 09 / Apptt. dated 27th July, 2011 and its subsequent modifications vide Office Order no. 23/Apptt dated 22.11.2011, Office Order no 27/Apptt dated 30.11.2011 and Office Order No. 16/Apptt dated 18.12.2012 are modified to this extent only.

**By order of the Court**

Sd/- A.V.Singh  
**Registrar General**

**Memo No. 7732 /Apptt. dated Ranchi, the 25<sup>th</sup> July, 2013**

Copy forwarded to the Registrar (Establishment) / Registrar (Vigilance) / the Registrar (Administration) / P.S. To Hon'ble the Chief Justice, the Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice and All Joint Registrars including I/C Joint Registrar (L & C) / the Deputy Registrar (Protocol) I/c /All Deputy Registrars/ /Incharge P.As' Section/ All Assistant Registrars/ Incharge Court Masters' Section/ Court Officer/ Stamp Reporter/ Oath Commissioner/ All Section Officers of Jharkhand High Court, Ranchi and Officer concerned for information and needful.

Sd/- A.V. Singh  
**Registrar General**

**Memo No. 7732 /Apptt. dated Ranchi, the 25<sup>th</sup> July, 2013**

Copy forwarded to the Central Project Coordinator , E-courts Project, Jharkhand High Court, Ranchi for uploading the same on the website of the court.

  
**Registrar General**